

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.11.2020 AT 10.30 AM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/162-169/2020 IN  
PETITION NUMBER : CP/423-430/CAA/2020  
NAME OF THE PETITIONER(S) : EFFICIENT FARMS PVT LTD & 6 ORS  
NAME OF THE RESPONDENT(S) : GHL EXPORTS PVT LTD  
UNDER SECTION : SEC 230 OF CA2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation through video conferencing mode. List this matter on **09.12.2020** for the appearance of the Petitioner **and hearing**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

ghk

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)